

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 509**

TO BE ANSWERED ON THE 6TH FEBRUARY 2024/ MAGHA 17, 1945 (SAKA)

CASES OF CYBER FRAUDS

**509. SHRI DHANUSH M. KUMAR:
SHRIMATI MANJULATA MANDAL:**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the cases of cyber frauds relating to online illegal cash transactions have increased in various States of the country during the period 1.1.2023 to 31.12.2023;

(b) if so, the details thereof including the number of cases reported during the said period, State-wise particularly in States of Tamil Nadu, Odisha and Alwar district of Rajasthan;

(c) whether any of such cases have been resolved till date and if so, the details thereof;

(d) whether any cases still remain unresolved particularly in Tamil Nadu, Odisha and Alwar district of Rajasthan and if so, the reasons therefor; and

(e) the steps taken by the Government to control the cases of cyber frauds involving the online illegal cash transactions?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (e): The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India".

The latest published report is for the year 2022.

‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of cyber crimes through their Law Enforcement Agencies. The Central Government supplements the initiatives of the State Governments through advisories and schemes for the capacity building of their Law Enforcement Agencies. To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government, through Ministry of Home Affairs has set up the ‘Indian Cyber Crime Coordination Centre’ (I4C) to deal with all types of cyber crime in the country.

The ‘National Cyber Crime Reporting Portal’ (<https://cybercrime.gov.in>) has been launched, as a part of the I4C, to enable public to report incidents pertaining to all types of cyber crimes, with special focus on cyber crimes against women and children. Cyber crime incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agencies concerned as per the provisions of the law. The ‘Citizen Financial Cyber Fraud Reporting and Management System’, under I4C, has been launched for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. Since inception of Citizen Financial

Cyber Fraud Reporting and Management System, more than Rs. 1200 Crore have been saved in more than 4.7 lakh complaints. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints. The State/UT wise details of Citizen Financial Cyber Fraud Reporting Management System during the period 1.1.2023 to 31.12.2023 are at the Annexure. Till date more than 3.2 lakhs SIM cards and 49,000 IMEIs as reported by Police authorities have been blocked by Government of India.

CERT-In issues alerts and advisories regarding latest cyber threats/vulnerabilities and countermeasures to protect computers, mobile phones, networks and data on an ongoing basis. CERT-In, through RBI, has advised all authorised entities and banks issuing pre-paid payment instruments (wallets) in the country to carry out special audit by CERT-In-empowered auditors, close the non-compliances identified in the audit report and ensure implementation of security best practices. CERT-In and the Reserve Bank of India (RBI) jointly carry out a cyber security awareness campaign on 'beware and be aware of financial frauds' through the Digital India Platform.

To spread awareness on cyber crime, the Central Government has taken steps which, inter-alia, include; dissemination of messages through SMS, I4C social media account i.e. X (formerly Twitter) (@Cyberdost),

Facebook(CyberDostI4C), Instagram (cyberdostI4C), Telegram (cyberdosti4c), Radio campaign, engaged MyGov for publicity in multiple mediums, organizing Cyber Safety and Security Awareness weeks in association with States/UTs, publishing of Handbook for Adolescents/Students, etc. The States/UTs have also been requested to carry out publicity to create mass awareness.

ANNEXURE

L.S.US.Q.NO. 509 FOR 06.02.2024

State/UT wise details of Citizen Financial Cyber Fraud Reporting Management System during the period 1.1.2023 to 31.12.2023

Sl. No.	State	No of Complaint Reported	Amount Reported (Rs in Lacs)	No of Complaints (Put on Hold)	Lien Amount (Rs in Lacs)
1	Andaman & Nicobar	526	311.97	161	26.46
2	Andhra Pradesh	33507	37419.77	9580	4664.14
3	Arunachal Pradesh	470	765.79	127	34.39
4	Assam	7621	3441.8	2163	451.61
5	Bihar	42029	24327.79	11533	2779.41
6	Chandigarh	3601	2258.61	1058	296.67
7	Chhattisgarh	18147	8777.15	5056	898.41
8	Dadra & Nagar Haveli and Daman & Diu	412	326.21	105	40.88
9	Delhi	58748	39157.86	13674	3425.03
10	Goa	1788	2318.25	450	153.22
11	Gujarat	121701	65053.35	49220	15690.9
12	Haryana	76736	41924.75	21178	4653.4
13	Himachal Pradesh	5268	4115.25	1502	370.78
14	Jammu & Kashmir	1046	786.56	253	62.55
15	Jharkhand	10040	6788.98	2822	556.38
16	Karnataka	64301	66210.02	18989	7315.52
17	Kerala	23757	20179.86	8559	3647.83
18	Ladakh	162	190.29	41	10.03
19	Lakshadweep	29	19.58	6	0.51
20	Madhya Pradesh	37435	19625.03	9336	1462.33
21	Maharashtra	125153	99069.22	32050	10308.47
22	Manipur	339	333.03	108	66.94
23	Meghalaya	654	424.2	252	46.71
24	Mizoram	239	484.12	75	35.44
25	Nagaland	224	148.94	73	18.09
26	Odisha	16869	7967.11	5187	1049.34
27	Puducherry	1953	2020.34	568	143.38
28	Punjab	19252	12178.42	4923	1332.66
29	Rajasthan	77769	35392.09	20899	3934.82
30	Sikkim	292	197.92	65	18.01
31	Tamil Nadu	59549	66123.21	17941	6980.72
32	Telangana	71426	75905.62	26148	13137.94
33	Tripura	1913	900.35	488	84.82
34	Uttarakhand	17958	6879.67	4813	708.94
35	Uttar Pradesh	197547	72107.46	44089	5906.86
36	West Bengal	29804	24733.33	6307	1845.97
	Total	1128265	748863.9	319799	92159.56